1	2	3
2006	168	7189
2007	91	3894
2008 (P)	56	3052
2009 (P)	56	1880
(D) - D	— NIII	

(P) = Provisional - = Nil.

Note: The above information is reported monthly by the Offices of State Labour Commissioners and CLC (C), on voluntary basis.

Donation by STC and MMTC to NSUI

2942. SHRIMATI KUSUM RAI: SHRI NAND KISHORE YADAV:

Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to answer to Starred Question 97 given in the Rajya Sabha on 25th November, 2009 and state:

- (a) the details of the 'Head' and authority under which STC and MMTC have disbursed and donated NSUI, the student wing of Indian National Congress;
- (b) whether PSUs like STC and MMTC are authorized to donate public money to organizations like NSUI;
 - (c) if so, the details thereof;
 - (d) if not, whether it is not misuse of public money;
- (e) whether concurrence of Minister of Commerce was taken before disbursing and donating the public money to student wing of Congress; and
 - (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) to (f) MMTC has contributed to certain student related bodies such as Faculty of Management Studies Alumni Association, Amity International Business School, Department of Management Studies — IIT Delhi, St. Joseph School, ICWAI National Convention, Akshay Chhibber Memorial Tournament and NSUI. Similarly, STC has contributed to Institute of Economic Studies, Sri Venkateswara College, IIFT Symposium, Delhi School of Economics, Institute of Marketing and Management, Department of Management Studies — IIT, Delhi, Department of Commerce — Delhi University and Delhi University Students Union (DUSU) and NSUI. There was no requirement to obtain the approval of Minister of Commerce as the contributions were authorised by the competent authority in the respective organisations.

Anti-dumping cases registered by DGAD

2943. SHRI R.C. SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state: